

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).15947/2006

UNITED INDIA INSURANCE CO. LTD.

Petitioner(s)

VERSUS

M/S. PAYARELAL NIRANJAN LAL

Respondent(s)

Date: 12/03/2008 This Petition was called on for hearing today.

For Petitioner(s)

Mr. A.K. De, Adv.
Mr. V.P. Tripathi, Adv.
Mr. Ashok K. Mahajan, Adv.

For Respondent(s)

Ms. Shobha, Adv.
Mr. R.P. Yadav, Adv.

UPON hearing counsel the Court made the following

ORDER

As a last chance, respondent may file counter affidavit before 10th April,
2008.

List again on 10th April, 2008.

(S.G. Shah)
Registrar